

Special Category States the share of the Centre would be 90% including the cost of land acquisition, if required.

The Affordable Housing in Partnership Scheme, which is intended to encourage public private partnerships for the creation of affordable housing stock is dovetailed into RAY. Under this scheme central support will be provided at the rate of Rs 50,000 per unit of affordable dwelling unit or 25% of the cost of civic infrastructure (external and internal), whichever is lower.

Number of urban poor

1808. SHRI TARUN VIJAY: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the status of the number of urban poor in the country, State and district-wise;
- (b) the details of the criteria on which the level of an urban poor is determined and whether this criteria is accepted by all State Governments; and
- (c) if not, the names and reasons of such State Governments for not accepting Centre's criteria?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA): (a) As per the Planning Commission estimates 807.60 lakhs urban people were below poverty line in the year 2004-05. A Statement showing State-wise number of urban poor is given in the statement (See below). District-wise data of urban poor is not available.

(b) and (c) The poverty line has been traditionally defined by the Planning Commission on the basis of Monthly Per Capita Consumption Expenditure (MPCE) as the criterion. The number and proportion of persons living below the poverty line are computed for the States as well as the country using the data from Large Sample Surveys on Household Consumer Expenditure carried out by the National Sample Survey Organization (NSSO).

No State Government has approached the Ministry of Housing and Urban Poverty Alleviation regarding reservations on the criteria for determination of urban poor.

Statement

Population below poverty line urban areas (2004-2005)

Sl.No.	States/UTs	Urban Poverty line (Rs. Per capita per month)	No. of Persons (Lakhs)	Head Count Ratio (%)
1	23	4	5	
1	Andhra Pradesh	563.16	51.30	23.40
2	Arunachal Pradesh	618.45	0.70	23.50
3	Assam	600.03	8.40	21.80
4	Bihar	526.18	40.90	43.70
5	Chhattisgarh	513.70	13.40	28.40
6	Delhi	642.47	18.90	12.90
7	Goa	671.15	1.70	22.20
8	Gujarat	659.18	41.90	20.10
9	Haryana	626.41	15.80	22.40
10	Himachal Pradesh	605.74	0.30	4.60
11	Jammu & Kashmir	602.89	2.90	10.40
12	Jharkhand	531.35	15.60	23.80
13	Karnataka	588.06	50.80	25.90
14	Kerala	584.70	15.70	18.40
15	Madhya Pradesh	532.26	61.70	35.10
16	Maharashtra	631.85	116.10	25.60
17	Manipur	641.13	2.10	34.50
18	Meghalaya	745.73	1.20	24.70
19	Mizoram	699.75	0.40	7.90
20	Nagaland	782.93	0.20	4.30

1	2	3	4	5
21	Orissa	497.31	22.70	37.60
22	Punjab	642.51	17.20	18.70
23	Rajasthan	568.15	42.80	29.70
24	Sikkim	741.68	0.20	25.90
25	Tamil Nadu	559.77	61.30	19.70
26	Tripura	555.79	1.30	22.50
27	Uttar Pradesh	532.12	130.30	34.10
28	Uttarakhand	602.39	6.40	26.20
29	West Bengal	572.51	57.90	24.40
30	Pondicherry	506.17	0.70	9.90
ALL INDIA		578.80	807.60	25.70

Note: The new poverty lines have been generated for all the states including the north-eastern states. However, in the absence of adequate data, the expert group has suggested use of poverty line of the neighboring states for union territories.

Source: Tendulkar Committee Estimates of Poverty released by The Planning Commission.

Release of funds for ray in A.P.

1809. SHRI NANDI YELLAIAH: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether Andhra Pradesh Government has recently sent a proposal for Rs. 5,000 crores to the Central Government for immediate release of funds out of the said amount for 'Rajiv Awas Yojana' for construction of pucca houses to the poor in every slum area of the State;

(b) if so, the details of various slum areas to be covered under the said project;

(c) whether necessary funds had been released immediately under the said project; and

(d) if not, the reasons for the delay?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA): (a) and (b) The Government of Andhra Pradesh had submitted a draft Slum Free State Plan of Action